High Court of Judicature at Allahabad

Roll of Advocates [Part-A] at Allahabad

Notice

Counsels who submitted applications for registration on Roll of Advocates at Allahabad through Bar Association / at the office of Registrar General before July 01, 2013, are required to submit their fresh applications in the prescribed proforma as per earlier notice dated 01.06.2013 at counters earmarked for the purpose in the Fresh Filing Centre upto July 15, 2013 3.00PM.

Registrar General 09.07.2013